

LOK SABHA DEBATES

LOK SABHA

Thursday, July 11, 1991/Asadha 20,
1913 (Saka)

*The Lok Sabha met at fiftyfive
minutes past twelve of the Clock*

[MR. SPEAKER in the Chair]

MEMBERS SWORN

[English]

MR. SPEAKER: Members who have not already taken the oath or made the affirmation, to do so, sign the Roll of Members and take their seats in the House.

Shri Vijarama Raju (Parvathipuram)
Satruchaita

Shri Paras Ram Bhardwaj (Sarangarh)

Shri Arvind Netam (Kanker)

Shri Chandulal Chandrakar (Durg)

Shri Chandraject Yadav (Azamgarh)

13.00 hrs.

SHRI BRIJA KISHORE TRIPATHY (Puri): On a point of order, Sir. I would like to bring to your notice the provisions of articles.....
(Interruptions).

MR. SPEAKER: Secretary-General.

PRESIDENT'S ADDRESS

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 11th July, 1991.

President's Address

Honourable Members,

It gives me great pleasure to welcome you to this joint session of Parliament. I felicitate the Members of the new Lok Sabha.

2. May 21, 1991 was a nightmare. The heinous assassination of Rajiv Gandhi plunged the country into gloom. His assassination was an inhuman act of the worst kind. He had provided leadership at a moment of grave crisis in the history of our nation. In his death the country has lost a promising leader. Rajiv Gandhi's vision of the future, the optimism which he exuded, his great patriotism, his commitment to the poor, his striving for world peace will continue to inspire the people of India as well as peace loving people the world over.

3. The previous government constituted a Commission of Inquiry consisting of Mr. Justice J. S. Verma, a sitting Judge of the Supreme Court of India, to inquire into the assassination of Shri Rajiv Gandhi. Government is of the opinion that the terms